

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 109
CP(IB)/9(MP)2021

Order under Section 9 IBC, 2016

IN THE MATTER OF:

Eugenetek Corporation
V/s
Carnival Films Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..09/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Gupta, Advocate
For the Respondent :

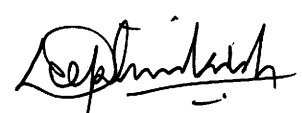
ORDER

Learned Counsel for the applicant seeks and granted one week time to file Master Data of the Corporate Debtor to prove the service of Section 8 notice at the registered office of the Corporate Debtor.

List the matter on 19.07.2021


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Sudha


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)